

(c) The results of the surveys have been brought to the notice of the State Governments for further action.

Shri Hem Raj: What is the difference in the functions of the Vegetable Development Board and the survey taken now?

Dr. P. S. Deshmukh: We have not got the Board as yet.

श्री भक्त दर्शन : माननीय मंत्री ने बतलाया कि केवल जम्मू और काश्मीर प्रांत में इस प्रकार का सर्वेक्षण किया गया है। क्या मैं जान सकता हूँ कि अन्य पर्वतीय प्रदेशों में भी फलों या तरकारियों के सम्बन्ध में कोई सर्वेक्षण किया जा रहा है या किये जाने का विचार है ?

Dr. P. S. Deshmukh: We have various schemes in hand, but I could not say definitely whether we are going to undertake a comprehensive survey.

Shri V. P. Nayar: May I know whether Government have made any survey as to the quantity of fruits which are destroyed by decay and because of the glut at seasonal periods in view of the lack of adequate transport facilities and also by plant diseases?

Dr. P. S. Deshmukh: We have not got an accurate survey. We have got some estimates.

LIGHT-HOUSE

*821. **Shri Ibrahim:** Will the Minister of Transport be pleased to state:

(a) whether the design and the site for a new light-house at Bombay have been finalised;

(b) the number of foreign experts who are expected to be engaged in this work; and

(c) whether there is any institute in India for imparting training in this work?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a)

The design and site in respect of the following lighthouses in Bombay Lighthouse District have been finalised: Korlai Fort; Uttan; Bhatkal; Rajpur Bay; Telkeswar; Deogad; Rajapuri Point.

Construction in respect of lighthouses at Bhatkal and Korlai Fort has already started. It is not clear which particular lighthouse the hon. Member has in mind.

(b) It is not proposed to employ any foreign experts for the construction of these lighthouses, but foreign technicians may be needed for other lighthouses and the matter is under consideration.

(c) No. There is no special institute for imparting training in lighthouse engineering but the department has facilities to train its own officers and technicians.

Shri Ibrahim: Is there any possibility of increasing the number of lighthouses in the near future?

Shri Alagesan: If it is found necessary, of course it can be done, but already we have many lighthouses in the Bombay Lighthouse District for which a development programme has been chalked out and is being carried out.

LOAN TO BHARAT LINES LIMITED

*822. **Shri Gidwani:** Will the Minister of Transport be pleased to state the terms on which a loan of Rs. 20 lakhs has been advanced recently to the Bharat Lines Ltd., Bombay, for the purchase of a Cargo ship?

The Deputy Minister of Railways and Transport (Shri Alagesan): Government have given a number of loans to the Bharat Lines Ltd. for the purchase of ships. A loan of Rs. 20 lakhs has been advanced to the Company recently for the purchase of

S. S. "ROXEN". A statement showing the terms of the loan is laid on the Table of the Sabha. [See Appendix IV, annexure No. 2.]

Shri Gidwani: What is the total capital of the company and what is the total amount of loan advanced so far to the company?

Shri Alagesan: The total amount of loan so far advanced is Rs. 217 lakhs and odd and the tonnage added to by the company is 33,318. I have no information as to the capital of the company.

Shri Gidwani: May I know whether any other companies have been granted such loans; if so, which are those companies?

Shri Alagesan: A number of companies which are engaged in the coastal trade and overseas trade have been granted loans, as our policy is to increase the tonnage.

Shri Gidwani: Did not the Government enquire into the capital of the company before advancing any loan?

Shri Alagesan: I did not say so.

Mr. Speaker: He said he did not have the information. That does not mean that they did not enquire.

Shri Gidwani: What is the total tonnage owned by the Indian companies so far?

Shri Alagesan: Subject to correction, I think it is about 4,90,000 tons.

Shri Gidwani: And the foreign companies?

Mr. Speaker: Next question.

PEARL-OYSTERS

*823. **Shri Tushar Chatterjea:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether well-grower pearl-oysters have been found off South East Coast of the Madras State; and

(b) if so, whether Government propose to revive pearl-fishing in that area?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) Yes.

(b) Pearl fishing is the concern of the State Government. The Government of Madras expect to undertake pearl fishing in 1955 when the oysters would be fit for fishing.

Shri Tushar Chatterjea: May I know whether this industry will be under private ownership or Government will directly undertake it?

Dr. P. S. Deshmukh: I could not say. It rests with the State Government, but probably it might be a state enterprise.

Shri V. P. Nayar: The hon. Minister said that pearl fisheries is a matter for State Government. May I know whether it is not laid down in the Constitution that fisheries in territorial waters alone are State subjects, that fisheries beyond territorial waters are Union subjects, and may I also know whether in that connection Government have made a detailed survey of the coral reefs and atolls near the South East coast in order to find out whether there are possibilities of pearl fisheries.

Dr. P. S. Deshmukh: I could not undertake an interpretation or a statement on the contents of the Constitution. So far as the other question is concerned, I want notice.

TELEPHONE EXCHANGE AT SECUNDERABAD

*824. **Shri T. B. Vittal Rao:** Will the Minister of Communications be pleased to state:

(a) whether the two New Telephone Exchanges at Saifabad and Secunderabad in Hyderabad Circle would be put into service on the 1st April, 1955;

(b) if not, the reasons for the delay; and

(c) the amount already spent to the end of November 1954 out of the